

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-313
(IB)-2083(ND)2019

IN THE MATTER OF:

M/s Modern Credit Pvt Ltd.

V/s

M/s KPG International Pvt Ltd.

....Applicant

....Respondent

SECTION

Under Section 7 of IBC, 2016

Order delivered on 09.12.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

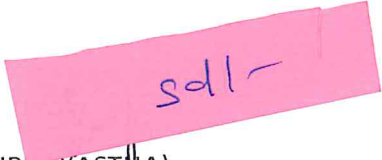
PRESENT:

For the Applicant : Dhruv Khanna, A.R.

For the Respondent :

ORDER

Arguments heard. Reserved for Orders.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

KB